foreign hands. There are circumstances that aid in the trade being canalised into their hands for the reason that they control shipping and they have agencies abroad which secure the business. It is our intention that we should discourage trade passing into foreign hands. I do not know if the hon. Member remembers that I made a very categorical policy Government statement, supported by generally, in the Associated Chambers of Commerce in December last that we do not want to encourage trading concerns belonging to foreign countries establishing themselves here

SHRI K. S. HEGDE: What active steps are taken to implement that policy statement?

SHRI T. T. KRISHNAMACHARI: The actual steps are matters of action, and of slow and deliberate pursuit of the policy. All that can be done in this regard without damaging the interests or the honour and reputation of India is being done.

SHRI V. K. DHAGE: Will the hon. Minister disclose what is the total amount of foreign trade done by these foreign firms?

SHRI T. T. KRISHNAMACHARI: That is precisely what I am not able to give, because we do not have any statistics based on trade done by foreign firms. Nor it is possible.

PROF. G. RANGA: At least, Sir, will an effort be made to study this question and then ascertain at least to an approximate extent the degree of control that these people have come to have over our foreign trade? My hon. friend said that it was a superstition. Now, are we to take it that, in the light of what he has himself said, the idea of superstition is itself only a matter of opinion and is not based upon facts?

MR. CHAIRMAN: We have nothing to do with superstition.

SHRI C. G. K. REDDY: Does not the hon. Minister think it desirable to assess what is the extent to which foreign firms have a control over our foreign trade?

SHRI T. T. KRISHNAMACHARI: As I said, it is being done, but evaluation in terms of percentage is an impossibility.

DOCUMENTARY FILMS

♦450. SHRIMATI SHOILA BALA DAS: Will the Minister for INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government have produced any documentary films meant for children;

(b) if so, how many and on what subjects; and

(c) how many children's institutions have made use of them?

DEPUTY MINISTER THE FOR WORKS, HOUSING AND SUPPLY (SHRI S. N. BURAGOHAIN) : No (a) documentary films meant spe cially for children have SO Proposals far been made. to adapt some of the documentary films produced by the Films Division to suit the needs of children as well as the production of films specially for child ren are under consideration.

(b) and (c). Do not arise.

SHRIMATI SHOILA BALA DAS: May I know. Sir, at what stage of consideration it is?

SHRI S. N. BURAGOHAIN: So far, the proposal that is under the active consideration of Government is to produce about four films in a year and to purchase two other films from foreign sources.

BAN ON IMPORT OF INDIAN FILMS INTO PAKISTAN •451. SHRIMATI SHOILA BALA DAS: 'Will the Minister for COMMERCE AND INDUSTRY be pleased to state whether there Is any ban on the import of Indian films into Pakistan?

THE MINISTER FOR COMMERCE AND INDUSTRY (SHRI T. T. KRISH-NAMACHARI): Government are not aware of any such ban. "Exposed cinema films" are, however, one of the items for which applications for import licences have not been invited by Pakistan during the current shipping period. This restriction applies uniformly to all countries including India.

MEETINGS HELD BY HANDICRAFTS BOARD

*452. SHRI D. NARAYAN: Will the Minister for COMMERCE AND INDUSTRY be pleased to state:

(a) how many meetings of the Handicrafts Board have been held since its establishment and where they were held;

(b) what expenditure was incurred on travelling allowances and daily allowances for each meeting; and

(c) what decisions were taken at these meetings?

THE MINISTER FOR COMMERCE AND INDUSTRY (SHRI T. T. KRISH-NAMACHARI): (a) Two—One at New Delhi and the other at Trivandrum.

(b) Rs. 1,661-10-0 for the first meeting; and for the second meeting Rs. 5,309-10-0 for members, and Rs. 2,242-8-0 for special invitees.

(c) A statement is laid on the Table of the Council.

STATEMENT

Important recommendations made by the All-India Handicrafts Board:

1. The Board should concentrate on the devolepment of toys, earthenware and mattings.

2. All Heads of States should be requested to get the Government Houses and State Buildings fitted with products of Handicrafts so as to emphasise the use of Handicrafts by the people

3. Necessary provision should be made in the Budget for printing of catalogue of handicrafts products.

4. The publication of a Directory on Cottage Industries should be expedited.

5. A Central Marketing Organisation should be set up to facilitate and develop the marketing of Cottage Industries products both in India and abroad. The details of the scheme should be worked out by the Executive Committee of the Board and forwarded to Government.

to Questions

6. Necessary administrative machinery should be set up for implementing the recommendations of the Board and the Executive Committee should work out the details in this regard.

SHRI D. NARAYAN: Does this expenditure include travelling expenditure incurred by Government officers?

SHRI T. T. KRISHNAMACHARI: No, Sir. The travelling expenditure on Government officers is debited to the appropriate Ministries.

SHRI D. NARAYAN: What Government officers attended these meetings, Sir?

SHRI T. T. KRISHNAMACHARI-Sir, as a matter of fact, I do not remember the exact number. But I believe at least two officers attended the meeting, and I do not remember who were the others.

SHRI D. NARAYAN: May I know, Sir, what officers attended the Trivandrum meeting especially and what was their travelling expenditure?

SHRI T. T. KRISHNAMACHARI: This is exactly what I said; as far as the meeting in Delhi is concerned, I think most of my officers were there and no travelling expenses were incurred—not even any entertaining expenses—except perhaps the cost of petrol to go down to the Handicrafts Board. So far as the Trivandrum meeting is concerned, as I said, it is merely a matter of memory. I do not know who were the subordinates who attended it.

SHRI D. NARAYAN: Is it a fact that the Trivandrum meeting cost something like Rs. 21,000 including the